

CENTRAL ELECTRICITY REGULATORY COMMISSION (CERC)
3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi – 110 001
Tel : 23753915/ Fax : 23753920

No: F.L-1/12/2010-CERC

Dated: 14th May, 2013

Dear Sir/Madam,

Subject: Public Hearing on Draft Central Electricity Regulatory Commission (Terms and conditions for recognition and issuance of Renewable Energy Certificate for Renewable Energy Generation) (Second Amendment) Regulations, 2013.

In exercise of powers conferred under section 178 of the Electricity Act, 2003 (36 of 2003), the Commission has issued the Draft Central Electricity Regulatory Commission (Terms and conditions for recognition and issuance of Renewable Energy Certificate for Renewable Energy Generation) (Second Amendment) Regulations, 2013. The draft Regulations were uploaded on the website of the Commission i.e. www.cercind.gov.in for inviting comments/objections/suggestions.

2. It has been decided by the Commission to hold a public hearing on the above subject on 21st May, 2013 as per details given below:-

Date	Venue	Timing	Invitees
21.05.2013	“CERC COURT ROOM” (Fourth Floor) Chanderlok Building, 36, Janpath, New Delhi.	3.00 PM	Representatives of Central / State Governments / State Utilities / CPSUs / CTUs/STUs/Transmission Licensees/Individual Experts /NGOs / IPPs / Financial Institutions / Consultancy Firms/Developers / Association related with Renewable Energy.

3. The Commission values your views and firmly believes that your participation/participation of your organization in the oral proceedings will be of immense assistance in arriving at just and fair conclusions on the different issues at stake. I would, therefore, request you to attend the hearing on **21st May, 2013** or detail a responsible officer of your organization fully conversant with the subject matter.

4. To enable the office to make proper arrangements for the hearing, it is requested that the name of proposed participant(s) from your organization may please be communicated to the undersigned **latest by 20th May, 2013**. Please also let us know if you/your organization proposes to make a presentation during the hearing. The presentation may please be planned to be limited to duration of 5 minutes and be covered in not more than 8-10 slides. A line in confirmation about the participation in the hearing would be highly appreciated.

Yours faithfully,

Sd/-
(Rajiv Bansal)
Secretary